

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 100 of 2019

IN THE MATTER OF:

M/s. Mangala Investments Ltd. & 4 Ors.

.....Appellants

Vs.

M/s. Canara Land Investment Ltd. & 4 Ors.

.....Respondents

Present : None

O R D E R

22.04.2019 - In spite of repeated calls, nobody appears on behalf of the Appellant. The appeal is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc